

Shri Kanwar Lal Gupta: What are the charges? (Interruptions). I thought he would place it on the Table.

श्री मधु लिमये : ममोरेंडम और श्री मुबारकिया का नैटर टेबल पर आयें ।

Shri A. B. Vajpayee: He says he has no objection and again he says, there is no necessity.

Shri Y. B. Chavan: I have no objection. I am prepared to lay it on the Table.

श्री हुकम चन्द कलुबाय : टेबल पर रखाबाइये, अध्यक्ष महोदय ।

श्री मधु लिमये : ये टेबल पर रखेंगे न ?

श्री यशपाल सिंह : इस मामले के बारे में राजस्थान में लाखों पैम्फ्लेट तस्सीम किए गए, अन्दोलन हुए, प्रदर्शन हुए । लेकिन जब लोगों को मनीष नहीं हुआ, उनको कोई जवाब नहीं मिल सका तब उन लोगों ने कोर्ट में जा कर इसकी चाराजोई की । चाराजोई की जरूरत उस वक्त महसूस हुई जब कि उनकी बात सुनी नहीं गई । मैं जानना चाहता हूँ कि मुख्य मंत्री जी का नैटर आये: पाम पहले आया या जब लोग कोर्ट में चल गये, उसके बाद आया ?

Shri Y. B. Chavan: The whole thing is in court since September, 1966. Naturally they went to the court before the Chief Minister wrote.

Mr. Speaker: Mr. Sidheshwar Prasad.

Shri Dattatraya Kunte: I want to point out....

Mr. Speaker: I have called Mr. Sidheshwar Prasad.

An hon. Member: This is a point of order.

Mr. Speaker: I will hear him later. I have called Mr. Sidheshwar Prasad.

श्री सिद्धेश्वर प्रसाद : सोने के सम्बन्ध में सदन में कई बार मवाल उठाये गये हैं और अभी तक जांच नहीं की जा सकी है । सोने को दो बार तोला गया है । मैं जानना चाहता हूँ कि पूरी बात को स्पष्ट करने के लिए मंत्री महोदय क्या एक वक्तव्य सभा पटल पर रखेंगे ?

Shri Y. B. Chavan: It is difficult for me to go into the facts because the case is before the court.

Mr. Speaker: Question Hour over. Mr. Kunte.

Shri Dattatraya Kunte: The hon. Minister said that he had no objection to placing it on the Table of the House. Rule 368 is very clear.

Mr. Speaker: I have requested him to do it and he has said that he has no objection.

SHORT NOTICE QUESTION

Fast by Labour Leader at Bhilai Steel Plant

SNQ. 4. Shrimati Agam Das Guru Minimata: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether Government are aware that a labour leader in Bhilai Steel Plant has gone on fast unto death which has created a serious situation in Bhilai;

(b) whether the cause of the fast is the failure of his Ministry to fulfil the assurances given by it to the labourers;

(c) the details of the assurances given to the labourers; and

(d) the steps taken so far to end the fast being observed by the labour leader and whether any talks in this regard have been held with the concerned parties so far?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) It is presumed that the Member is referring to the fast undertaken by a follower of the Chhatisgarh Mazdoor Kalyan Sabha. The fast was called off on 25th May, 1967.

(b) and (c). During my visit to Bhilai on 18th May, 1967, the representatives of the Chhatisgarh Mazdoor Kalyan Sabha presented a Memorandum of demands in regard to the grant of employment and other facilities for Chhatisgarhies in the Bhilai Steel Plant. I indicated to them that within the framework of the recruitment policy of Hindustan Steel Limited, due consideration would be given to the sons of the soil in the matter of employment and other facilities.

(d) Does not arise, since fast has been called off.

श्रीमती अग्रम दास गुरु विनीमाता : भिलाई मजदूर मध धार मैनजमेंट के सामने क्या आपने यह आश्वासन दिया था कि दो मी से कम वेतन पाने वाले कर्मचारियों की भरती स्थानीय लोगों में से ही की जाएगी ?

श्री चन्ना रेड्डी : जो अनस्क्रिप्ट जाब्स दो सी रुपये से कम की होती है, उन में छत्तीसगढ़ के गरीब लोगों को भंगाने के बारे में तस्बाह देने धार काम मी पर रिन की तमीने फेक्ट्री के लिए लीगर्ड है उनके मालिको के लड़कों बगरह को तस्बाह देने का आश्वासन दिया गया था ।

श्रीमती अग्रम दास गुरु विनीमाता : क्या आपने यह आश्वासन भी दिया था कि छत्तीस किए गए छत्तीसगढ़ के मजदूरों को फिर से काम पर ले लिया जाएगा ?

श्री चन्ना रेड्डी : टेम्पोरेरी नेचर के जो कार्य है, कंस्ट्रक्शन का जो काम है उन

में काम करने वालों की जो छत्तीस की गई है उनको परमानेंट जाब्स जैसे जैसे भानी जाएगी, उन में उनको वापिस लेने के आदेश दिये गये हैं । जब भी कोई धार इस तरह की वैकेंसीज आएंगी उन में उनको वापिस लेने का आदेश दिया गया है ।

श्रीमती अग्रम दास गुरु विनीमाता : मजदूर नेताओं की क्या यह भी एक मांग नहीं थी कि उनके एक मजदूर नेमा को मिलेशन कमेटी में सदस्य बनाया जाए धार क्या यह सब नहीं है कि मंत्री गंने उनका भी आश्वासन दिया था ?

श्री चन्ना रेड्डी : जहा तक मिलेशन कमेटी का सम्बन्ध है, उस में लोकल एम्प्लाय-मेंट एक्मिशन का एक सदस्य रहना है धार नेचर की तरह, म कोई नुमाइदा नहीं रहता है ।

Shri J. B. Kripalani: May I know something which I do not understand. The Minister talked of 'sons of soil'. What is the meaning of 'sons of soil'? I thought in India there was only one soil. Are there many soils in India?

Dr. Chenna Reddy: I am sorry if any misunderstanding has been created. It was only the local people that were meant by that term.

Shri J. B. Kripalani: But he made a distinction between the local people and those in the rest of India. I think that it is against the Constitution to talk in those terms. We are all citizens of India and we can move about throughout the country.

श्री कृष्णचक्र प्रसाद : मैं जानना चाहता हूँ कि यह आश्वासन क्या भिलाई के लिए ही है या दूसरे प्रांतों में इस तरह की जो फेक्ट्रीज हैं या दूसरे सरकारी, दफ्तर नियम या कारखाने हैं उन पर भी यह लागू होता है ? इस आश्वासन पर कहां तक प्रयत्न होता है क्या इसका भी विचार किया जाता है, क्या इसको भी देखा जाता है या नहीं ?

श्री चन्ना रेड्डी : यह पब्लिक सेक्टर की तमाम मागनाइजेमन्ट में तमाम हिन्दुस्तान में लागू होता है और इस उसूल पर प्रयत्न किया जा रहा है । जा अनस्किल्ड लेबर है, जो गरीब लोग वहाँ के होते हैं, यह कहा गया है कि उनको तरजीह दी जाए ।

Shri S. M. Banerjee: May I know whether it has been brought to the notice of the hon. Minister that while this land was being acquired in Chatisgarh for the Bhilai steel plant a definite assurance was given to them that those people whose lands would be acquired and were acquired and their sons, would be given chances for employment in the Bhilai steel plant, and if so, whether that has been fulfilled or not?

Dr. Chenna Reddy: That kind of assurance was really given and that is being taken care of. During my last visit, these points were raised, and the labour leader was requested to give a list of the names of persons who were still unemployed in this context so that the factory management could immediately find them suitable employment.

Shri S. Kandappan: With regard to the retrenched employees of the Bhilai steel plant, they have been promised employment in future, but the promise has not been fully met. Even in those cases where a few of them have got employment again, there is a break in service and there is no continuity of service. I would like to know whether any thought has been given to this matter.

Dr. Chenna Reddy: The position as stated by the hon. Member is not basically correct. All such people have been paid compensation for the land and such people are also given employment. But since the labour leader mentioned that there were some more cases, I said that we would examine them also and we would take them. Besides these, there are

some people employed in construction works which are of a temporary nature. Even those people will be given preference in the matter of recruitment to the permanent cadre.

Shri S. Kandappan: My question has not been answered.

Shri Sezhiyan: What about the continuity of service?

Shri S. Kandappan: Even in those cases where they have got employment again, there is break of service and there is no continuity with the result that they lose their seniority.

Dr. Chenna Reddy: It all depends upon the circumstances of the service. If such cases are brought to the notice of the management, they can be examined.

Shri S. Kandappan: On a point of order. That had been stated here previously on the floor of the House. Simply because there is a change of Ministers, they should not come and say anything that they like. Are there different policies for different Ministers? I think the Government is the same.

Dr. Chenna Reddy: There is no question of change of policy. The same policy is being pursued since 1960 when a note had been circulated to all the public sector companies.

श्री हुकूम चन्म कच्छवाय : क्या यह सच नहीं है कि जब आप दोरे पर गए थे तो भिलाई श्रमिक संघ के मजदूर नेता आप से मिले थे और उन्होंने आपसे कहा था कि प्रान्त भर के मजदूरों के प्रतिनिधियों का जो सम्मेलन होने जा रहा है उसके लिए स्थान दिया जाए और आपने आश्वासन दिया था कि उनको स्थान दिया जाएगा लेकिन आपके इस आश्वासन के बावजूद भी उनको स्थान नहीं दिया गया है?

दूसरी बात यह है कि बारह हजार मजदूर बटार्ड की शर्तों में रह रहे हैं । क्या

सरकार ने उनके लिए तत्काल मकानों की व्यवस्था करने का फैसला किया है ? इसके बारे में क्या आपने कोई प्राश्चामन दिया था ?

श्री चन्ना रेड्डी : मुझ से मजदूरों के अलग अलग दलों के नेता जरूर मिले थे । उन्होंने कई चीजों की मांग की थी और मेमोरेंडम भी दिये थे । उनकी जांच पड़ताल हो रही है ।

Mr. Speaker: Now, Shri S. M. Banerjee.

श्री हुकम चन्द कछवाय : सम्मेलन के लिए स्थान देने का आपने क्या प्राश्चामन दिया था लेकिन अभी तक उनको स्थान नहीं दिया गया है . . .

Mr. Speaker: Order, order. I have called Shri S. M. Banerjee.

WRITTEN ANSWERS TO QUESTIONS

Conversions in Bihar

*189. Shri Baburao Patel: Will the Minister of Home Affairs be pleased to state:

(a) whether it is true that over 2,000 Christian missionaries have rushed to Bihar to take advantage of the famine conditions and carry out mass conversions of the famine-stricken people tempting them with food packets, clothes and money supplied by foreign Governments;

(b) whether Government are aware that the Catholic Relief Services, a missionary organization, are actually feeding 400,000 famine-stricken persons with American help and has tied Christian religious medals and crosses around the necks of the famished people apparently for the purpose of identification, telling them that as long as they keep the medals round their necks and worship Jesus Christ, they will never have famine again;

(c) whether the Catholic Relief Services have also been given foodgrains by Government for distribution among the famine-stricken people;

(d) the steps taken by the Government to see that the present distress of the people of Bihar is not misused for the purposes of mass conversions by the Christian missionaries; and

(e) the number of foreign volunteer organisations and the names of the countries from which they come, working in Bihar at present among the famine-stricken population?

The Minister of State in the Ministry of Home Affairs (Shri Vidhya Charan Shukla): (a) While a large number of Christian missionaries, both Indian and foreign, are engaged in relief work in different parts of Bihar, information as regards the exact number who have gone to Bihar from elsewhere is not available. There have been reports of conversions in some individual cases but not on a mass scale.

(b) The total number of persons who are being fed in organised kitchens is about 4,76,000, and the Catholic Relief Services is only one of the twenty-six Indian and foreign relief organisations who are running these kitchens. There is no information to confirm what is stated in the latter part.

(c) No, Sir.

(d) Government are fully aware of the situation and suitable action will be taken if and when necessary.

(e) The information is being collected and will be laid on the Table of the House.

Leave Travel Concession to Central Government Employees

*190. Shri A. B. Vajpayee:
Shri N. S. Sharma:
Shri Shri Gopal Sahoo: